

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1791  
ANSWERED ON:07.03.2006  
NORMS FOR RECRUITMENT IN PMF  
Rawat Prof. Rasa Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the norms prescribed for the recruitment in Central para-military forces;
- (b) the details of posts for which recruitment was made in various central para-military forces during each of the last three years;
- (c) the provisions made in the recruitment procedure of para-military forces for giving adequate representation to the various States in para-military forces;
- (d) whether several irregularities in the recruitment to various central para-military forces have taken place during the last three years;
- (e) if so, the details thereof;
- (f) the action taken by the Government in this regard; and
- (g) the measures being taken by the Government for ensuring transparency in recruitment process of central para-military forces in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): Recruitment for various posts in Central Para Military Forces (CPMFs) are being conducted as per their respective recruitment rules (RRs).
- (b): 1. Assistant Commandant 2. Medical Officer 3. Specialist Medical Officer 4. Assistant Veterinary Surgeon 5. Jr. Engineer 6. Staff Nurse 7. Inspector 8. Sub Inspector 9. Assistant Sub Inspector 10. Head Constable/Driver 11. Constable/Driver 12. Follower.
- (c): Recruitment to officer level posts is done on all India basis by UPSC/SSC/Special Recruitment Board after public publication of advertisement in leading newspapers and in the Employment News. Vacancies of Constables (GD) are allotted to the States based on population ratio as per Government of India guidelines.
- (d) & (e): Some irregularities have come to the notice involving leakage of question papers of Constable (GD) written examination in CRPF, manipulation in marks in recruitment of Constable (GD) in CRPF, and allegations of malpractices against one recruitment board in SSB.
- (f) & (g): Besides taking disciplinary action against those responsible, the forces have tightened the supervisory mechanism to prevent recurrence of such incidents. The process of recruitment is well publicized and there is provision for appeal against the decision of the board assessing the physical fitness and efficiency. Presiding officers and members of selection boards are detailed from outside the state. Vigilance agencies deploy special teams to keep a watch on the recruitment process.